

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:939
ANSWERED ON:13.07.2004
DISINVESTMENT OF STATE OWNED FERTILIZER UNITS
Rao Shri Sambasiva Rayapati

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Centre`s delay in disinvestment of State owned fertilizer units has dampened the process of consolidation in the sector;
- (b) if so, the main reasons for delay in disinvestment process; and
- (c) the time by which a final decision is likely to be taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI K. RAHMAN KHAN)

- (a) Consolidation in any sector is not the aim of disinvestment of any central public sector undertaking.
- (b) & (c) Various matters, such as Court cases etc. delayed the disinvestment process under the previous Government. The UPA Government would finalise the disinvestment policy within the framework of the National Common Minimum Programme and no timeline has yet been drawn in this regard.